NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

PETITION NUMBER

TCP/101/2016

: Vis-Ram Financial Services Private Limited

: Metafilms (India) Limited & 33 others

: 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by		Signature
1.	H. KARTHIK	SEP HADRI	Cover for be de to	Lugh K
	N. t. VIJAyko	MAR	Covered for Respondents	1 1000
	R. PRADERP			
2-	SUELU ANVOCATE FOR	PETITIONER.	Counsel for lotten How IL SUBJEAM ANIMA Advocate	Rahame.
3.	PRAKASH GOK ADVOCATE	Ę.	B. BALAMORUNAN.	Be Bon 51:
FOR R-32 ORDER				

ORDER

Counsel for Petitioner present. Counsel for R1 to R31 and R33 present. Counsel for R32 present. Counsel for the Petitioner in CA 2/2016 submitted his arguments in part on the question of maintainability. For continuation, time is enlarged. Put up on 20.4.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)